CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

CP No. 633/2001 in CP No. 336/2001 in OA No. 590/2001

New Delhi, this the O8th day of January, 2002

HON BLE MR. JUSTICE ASHOK AGARWAL, CHAIRMAN HON BLE MR. M.P.SINGH, MEMBER (A)

Dr.J.K.Goyal
S/o Shri M.L.Goyal
Commissioner of Income Tax
Bhubaneshwar.

Cree . . .

... Applicant

(By Shri P.P.Khurana, Sr.Advocate with Shri Sachin Sood, counsel)

...VERSUS

- 1. Dr.S.Narayan Secretary, Department of Revenue Ministry of Finance North Block
 New Delhi.
- Mr.O.P.Srivastava
 Chairman
 Central Board of Direct Taxes
 Department of Revenue
 North Block
 New Delhi.

... Respondents

(By Shri V.P. Uppal, Advocate)

ORDER (ORAL)

Justice Ashok Agarwal:-

We have perused the compliance report and the affidavit and we find that though belatedly, the order passed by the Tribunal has been duly complied with. In the circumstances, we do not find it a fit case to pursue the present contempt petition. Any wells.

Present contempt petition is accordingly disposed of. Notices issued are discharged. No costs.

(M.P.Singh) Member (A)

(Ashdk Agarwal) Chairman

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